

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.3813/2017

Thursday, this the 22nd day of March 2018

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Sh. Pradip Kumar Shukla (aged about 52 years)

Group B

s/o late Sh. Ramesh Dutt Shukla
TGT (Maths), GBSSS, Tagore Garden
R/o C-2D/5B, Janakpuri, New Delhi - 58

..Applicant

(Mr. Raj Kumar Tanti, Advocate)

Versus

1. The Chief Secretary
Govt. of NCTD, Delhi Secretariat
IP Estate, New Delhi – 110 002
2. The Director of Education (Vig.)
Directorate of Education
Old Secretariat, Civil Lines
Delhi – 110 054

..Respondents

(Mr. R N Singh, Advocate)

O R D E R (ORAL)

Justice Permod Kohli:

Learned counsel for applicant, who is present along with applicant, submits that he has instructions to withdraw this O.A., as the relief claimed has been granted by the respondents.

2. Dismissed as withdrawn.

**(K.N. Shrivastava)
Member (A)**

**(Justice Permod Kohli)
Chairman**

March 22, 2018
/sunil/